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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 1006/2025 and I.A. 23754/2025 and  
I.A. 23756/2025

**NAYARA ENERGY LIMITED**

.....Plaintiff

Through: Mr. Rajiv Nayar, Sr. Advocate,  
Mr. Dayan Krishnan, Sr. Advocate with Mr.  
Adarsh Ramanujan, Mr. Anukrit Gupta, Ms.  
Ayushi Saxena and Mr. Dev Singh,  
Advocates.

versus

**SAP INDIA PRIVATE LIMITED & ANR.**

.....Defendants

Through: Mr. Susmit Pushkar, Mr. Ankit  
Oswal, Mr. Gaurav Sharma and Ms. Roshni  
Srivastava, Advocates for D1.  
Mr. Madhav Suri and Ms. Akanksha Singh,  
Advocates for R2.

**CORAM:**

**HON'BLE MR. JUSTICE VIKAS MAHAJAN**

**ORDER**

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**13.02.2026**

1. Mr. Dayan Krishnan, learned Sr. Counsel appearing on behalf of the plaintiff is in the midst of his submissions.
2. List for his further submissions on 20.02.2026.

**VIKAS MAHAJAN, J**

**FEBRUARY 13, 2026/jg**